

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.4-IA/981(AHM)2024 in IA/661(AHM)2022  
in  
**CP(IB) 568 of 2019**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Small Industries Development Bank of India  
V/s  
Champion Agro Ltd

.....Applicant

.....Respondent

**Order delivered on: 02/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant :Mr. Masoom Shah, Adv.  
For the Respondent :

**ORDER**

**IA/981(AHM)2024 in IA/661(AHM)2022**

Ld. Counsel for the applicant is directed to issue notice upon respondents.

List for further consideration on 30.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**